

HIGH COURT OF TRIPURA		
STATEMENT SHOWING THE PENDENCY OF FAMILY COURT RELATED CASES AS ON 31.08.2019		
Sl. No.	Category of cases (Family Court matters)	Pendency (As on 31.08.2019)
1	MAT App	45
2	FA	30
3	FAO	3
4	Criminal Revision Petition	16
Total		94
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the Family Courts of Tripura as on 31.08.2019		
Sl. No	Name of the District	Number of cases pending
1	Family Court, Agartala	575
2	Additional Family Court, Agartala	591
3	Family Court, Udaipur	279
4	Family Court, Kailashahar	183
5	Family Court, Ambassa	26
Total		1654
Monthly Reports regarding numbers of cases relating to Family Court matters pending in the District Courts other than the Family Courts as on 31.08.2019		
Sl. No	Name of the District	Number of cases pending
1	West Tripura Judicial District, Agartala	0
2	Gomati Judicial District	44
3	South Tripura Judicial District	134
4	Unakoti Judicial District	0
5	North Tripura Judicial District	319
6	Sepahijala Judicial District	124
7	Khowai Judicial District	102
8	Dhalai Judicial District	77
Total		800
Total pendency in Tripura as on 31.08.2019		
1	Family Courts	1654
2	District Courts other than the Family Courts	800
Grand Total		2454